

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 17102/2019

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

RAJU SINGH & ORS.

Respondent(s)

(I.R. )

Date : 30-08-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr Rajeev Kr Dubey, Adv.  
Mr Ashiwan Mishra, Adv.  
Mr. Kamlendra Mishra, AOR

For Respondent(s)

Mr Sarwanand Dubey, Adv.  
Mr. Abhishek Chaudhary, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Service is complete on respondent nos. 1 to 4 but none  
has entered appearance.

Respondent no.5 has filed counter affidavit.

Registry to process the matter for listing before the  
Hon'ble Court as per rules.

ANIL LAXMAN PANSARE  
Registrar